

(c) the total allotment for Western Kosi Canal for the annual plan for 1973-74 and for the entire Fifth Plan; and

(d) the steps being taken for ensuring completion of this project by the end of Fifth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). The surveys and investigations required for the construction of the Western Kosi Canal in the Indian territory are in progress. The acquisition of land and excavation of Canal will start after these have been completed and the alignment of the Canal finalised.

(c) The Government of Bihar have stated that the provision for the Western Kosi Canal in the State Plan for 1973-74 is Rs. 150 lakhs. In addition the Government of India have agreed to provide Rs. 200 lakhs as special assistance outside the State Plan ceiling to Bihar Government to meet the cost of construction of the portion of the Western Kosi Canal lying in Nepal. A provision of Rs. 2500 lakhs has been proposed by the State in the Fifth Plan. The Fifth Plan has not yet been finalised.

(d). Suitable steps are being taken to ensure the completion of the Western Kosi Canal as scheduled.

**Extension of Kamala River Embankments**

109. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 4025 on the 12th December, 1972 regarding the extension of Kamala River Embankments and state:

(a) whether extension of Kamala embankments beyond Jainagar upto Mirchia in Nepal will be sides protecting 64 sq. Kilometres in India and 180 sq. Kilometres in Nepal from floods help conservation of more water for irrigation of the Indian territory by the Western and Eastern Kamala Canals and help pro-

tection of the Kamala embankments and northern banks of the Eastern and Western Kamala Canals;

(b) the estimated cost of this extension in Nepalese territory; and

(c) whether it is being included in the Fifth Plan for implementation ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) The scheme for extension of Kamala embankment upto Mirchia in Nepal is for protecting an area of about 64 sq. km in Indian and 180 sq. km in Nepal. It will also give protection to the banks of the Kamala eastern and western canals and help in preventing breaches and possible out-flanking of Jainnagar weir. It is not intended for conservation of more water for irrigation in India.

(b) The scheme was originally estimated to cost about Rs. 75 lakhs. The revised scheme taking into account further investigations which have been carried out is yet to be finalised by the State Government of Bihar.

(c) The proposals for the 5th Plan have not yet been received from the State Government of Bihar.

**Recognition of North Eastern Railway Mazdoor Union**

110. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether North Eastern Railway Mazdoor Union has been recognised by the Railway Management since long;

(b) whether at present there is only one North Eastern Railway Mazdoor Union duly registered and the allegedly fictitious registration of a faction at Patna has been cancelled since long;

(c) whether decision has been taken to continue recognition of the Union through the office-bearers duly registered; and

(d) if so, the gist of the decision ?